

GOVERNMENT OF INDIA

MINISTRY OF FINANCE
(INVESTMENT AND PUBLIC RELATIONS)

NO. 6102, DATED 11/7/84 (11/7/84)

NOTIFICATION
(11/7/84)

No. 6102 (D.No. 197/117/84-Inv. I): In exercise of the powers conferred by sub clause (iv) of clause (230) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "The Divine Life Society" for the purpose of the said section for the period covered by the assessment years 1985-87 to 1988-89.

(Sd/-)
(R.K. RAO)
DIRECTOR, CENTRAL BOARD OF DIRECT TAXES

TO

The Manager,
Government of India Press,
1st Floor, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. General Secretary, The Divine Life Society, Ranchi (U.P.)

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Attest
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